

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 200/TT/2012

Date: 11.9.2012

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for 765 KV S/C Fatehpur-Agra TL associated with Supplementary Transmission System under DVC and Maithon right bank project in Northern region

Sir,

With reference to your above mentioned petition, please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 5.10.2012:

- a) All the items, except Conductor in Form 5B of the petition has seen increase in cost. IEDC has also increased from ₹ 45 lakh to ₹ 779 lakh. Detailed justification may be given along with documentary evidence, if any.
- b) Status of the remaining assets
- c) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-stations.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)